

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

32. C.A. 1132/2020  
C.A. 1128/2020  
C.A. 1110/2020  
IN  
C.P. 1020/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **23.03.2021**

NAME OF THE PARTIES: Agritrade Power Holdings Pvt. Limited

V/s

SKS Power Generation (Chhattisgarh) Ltd. & Ors.

SECTION 241-242 OF COMPANIES ACT, 2013

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**ORDER**

Senior Counsel Mr. Ravi Kadam, Mr. Shanay Shah, Mr. Ashish Kamat, Mr. Rohaan Cama, and Ms. Shreya Jha, counsel appearing for Bank of Baroda, Mr. Spenta Havewala, Mr. Alex Abraham, counsel appearing for the respondent No. 1 are present through virtual hearing. At the request of both sides, list this matter on 26.04.2021 High on board.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)